

**GOVERNMENT OF INDIA  
HOUSING AND URBAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:499  
ANSWERED ON:19.07.2017  
Financial Assistance to Southern States  
Mohammed Shri Faizal P.P.

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any plan to provide more financial assistance to Southern States under Urban Housing Scheme and if so, the details thereof;
- (b) the details of amount that has been sanctioned for this purpose; and
- (c) the details of the amount which has been utilised in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(RAO INDERJIT SINGH)

(a) to (c): Under Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission, States/UTs have to submit Detailed Project Reports(DPRs) duly approved by State Level Sanctioning and Monitoring Committee (SLSMC) in consonance with the mission guidelines for consideration of Government of India for grant of admissible central assistance.

Central assistance of Rs. 12899.57 Cr has been sanctioned under PMAY(U) for the Southern States of Andhra Pradesh, Karnataka, Kerala, Tamil Nadu and Telangana. Rs. 3905.52 Cr has been released as part of 1st instalment to these States.

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